NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

13.

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
PRESENT: HON BLE SHRERA VIKUMAR DURAISAMY — MEMBER (FECTINICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 06.02.2018 AT 10.30 AM

TRANSFER PETITION NO.		
COMPANY PETITION/APPLICATION NO.	CP No. 04 /241/HDB/2018	
NAME OF THE COMPANY	Sapphire Blossom Rocks Private Limited	
NAME OF THE PETITIONER(S)	Sunil Kumar Pottem &(03) Others	
NAME OF THE RESPONDENT(S)	Sapphire Blossom Rocks Private Limited & (03) Others Respondents	
UNDER SECTION	241/242	

Counsel for Petitioner(s):

Designation	E-mail & Telephone No.	Signature
Advocate.	9440569156.	H.M.

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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ORDER

Heard Mr. M. Anil Kumar, Learned Counsel for the Petitioner and Mr. P. Satish Kumar, Director / Respondent (party in person). Mr. Sekhar Babu Learned Counsel for the Respondent already filed Vakalat for Respondents-1, 2 & 3.

Mr. P. Satish Kumar, (Director / Party in person) requested two weeks' time to file reply and waive further notice. CP admitted.

Post the case for final hearing on 20.02.2018.

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MEMBER (Judl)